

DIVISION BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.13/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S MEERUT AGRO COMMODITIES EXCHANGE COMPANY LIMITED
UNDER SECTION	59(7) IBC R/W REG 38 OF IBBI

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Babita Jain, Adv.

: For the Petitioner

Sh. Anurup Dutta, Proxy for

: For the ROC

Sh. Shivendra Bahadur Singh, CGSC

ORDER

- 1.** Ld. Counsel representing the Petitioner is present through VC.
- 2.** Ld. Proxy Counsel, Sh. Anurup Dutta is present through VC on behalf of the Ld. Counsel, Sh. Shivendra Bahadur Singh representing the ROC and seeks another opportunity to file the report on behalf of the ROC.
- 3.** Let the same be filed within a period of two weeks by serving an advance copy to the opposite side.
- 4.** The matter is adjourned for further hearing on 3rd June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

1st May, 2024

*Kavya Prakash Srivastava
(Stenographer)*